

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 95 OF 2016**

**Dated: 29<sup>th</sup> August, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Jaiprakash Power Ventures Ltd.**

**....**

**Appellant(s)**

**Versus**

**Madhya Pradesh Electricity Regulatory Commission &  
Anr.**

**....**

**Respondent(s)**

Counsel for the Appellant(s)

:

Ms. Molshree Bhatnagar  
Mr. Akshay Shandilya

Counsel for the Respondent(s)

:

Ms. Aradhna Tandon h/f  
Mr. Parinay Deep Shah for R-1

Mr. Alok Shankar

Ms. Anuradha Mishra for R-2 to 4

**ORDER**

A copy of the review petition and the Judgment of the High Court of Delhi are taken on record.

List the matter for hearing on **04.09.2018.**

**(S. D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**